

03. 04.04.2016 Issue notice.

Notice on behalf of opposite party nos. 1 to 5 is accepted by learned Addl. Government Advocate. Let copies of the writ petition for the said opposite parties be served on him within a week.

Notice be issued to opposite party no.6 by Speed post with A.D. making it returnable within four weeks. Requisites shall be filed within three days.

List it after four weeks.

All the respondents shall file their counter affidavit by next date.

(VINEET SARAN)

CHIEF JUSTICE

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(DR. B.R. SARANGI)

JUDGE

dm